

**CC NO. 25/2019  
CBI VS. D. C. SANKHLA**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**03.07.2020**

**Present: Sh. Sunil Verma**, Id. PP for CBI.

**Sh. Gagan Minocha**, Adv. for accused D. C. Sankhla.  
Accused is absent.

On the oral request of Id. Counsel, personal appearance of accused D. C. Sankhla is exempted for today only through his counsel, who is present.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest.

Put up for supplying the scanned copy of the court file and for further proceedings on **16.07.2020**.

*RK Sharma*  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**03.07.2020**

**CC NO. 269/2019  
CBI VS. RAJENDER KUMAR ETC.**

**03.07.2020**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**Present:- Sh. Rajeev Yadav, Adv. for accused R. S. Kaushik.**

File taken up today on an application filed by accused R. S. Kaushik seeking release of original policy document of LIC seized by IO on 15.12.2015.

Arguments heard on the application.

Issue notice of the application to CBI through Id. PP for date fixed i.e. **10.07.2020**.

  
**(RAKESH KUMAR SHARMA)  
SPECIAL JUDGE (PC ACT), CBI-06  
ROUSE AVENUE COURTS, DELHI  
03.07.2020**